

**Matter of Urgent Public
Importance
Fertilizers**

(c) If not, the reasons for not filling up the quota?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). The required information is being collected from all Heads of P. & T. Circle and Administrative Offices and will be placed on the Table of the Lok Sabha.

1623. Shri Eiyaperumal: Will the Minister of Food and Agriculture be pleased to state what is the total quantity of Fertilizers supplied by the Central Government to the Madras State during the years 1955-56, 1956-57 and 1957-58?

The Minister of Food and Agriculture (Shri A. P. Jain): The required information is given below:

Name of Fertilizers	1955-56	1956-57	1957-58 till 15th March, 1958
(IN TONS)			
Sulphate Ammonia	1,19,500	75,938	71,450
Urea.	1,333	3,139	8,946
Ammonium Sulphate Nitrate.	2,080	2,622	7,556
Calcium Ammonium Nitrate	1,007	7	770
Muriate of Potash.	12	97	15
TOTAL.	1,23,932	81,801	78,787

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 17th March, 1958:

- (1) The Appropriation (Railways) Bill, 1958;
- (2) The Indian Post Office (Amendment) Bill, 1958;
- (3) The Appropriation (Vote on Account) Bill, 1958; and
- (4) The Appropriation (Railways) No. 2 Bill, 1958.

ESTIMATES COMMITTEE

THIRD REPORT

Shri B. G. Mehta (Gohilwad): I beg to present the Third Report of the Estimates Committee (Second Lok Sabha) on the action taken by Government on the recommendations

contained in the Fifteenth Report of the Estimates Committee (First Lok Sabha).

PUBLIC ACCOUNTS COMMITTEE THIRD REPORT

Shri T. N. Singh (Chandauli): I beg to present the Third Report of the Public Accounts Committee on the Audit Reports on the Accounts of the Damodar Valley Corporation for the years 1954-55 and 1955-56.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

ATOMIC ENERGY COMMISSION

Shri Naushir Bharucha (East Khadesh): Under rule 197, I beg to call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

"The constitution, powers and functions etc. of the Atomic Energy Commission."